

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 471/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s.

*Kshatriya Developers Pvt Ltd.*

SECTION OF THE COMPANIES ACT: 230 - 272 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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CSA 471/(MAH)/ 2017.  
ORDER.

1. None present.
2. This Petition is transferred from the Hon'ble High Court.
3. This Petition is in respect of Amalgamation Scheme.
4. Since no one is present Registry is directed to issue notice to <sup>concerned</sup> the parties.
5. Next Date of hearing is fixed on 21-06-2017.

*Sd/-*

M.K. SHRAWAT  
MEMBER (JUDICIAL)

Date: 19-04- 2017.